(TO BE PUBLISHED IN PART IV OF DELHI GAZETTE EXTRAORDINARY)
FOOD SUPPLIES & CONSUMER AFFAIRS DEPARTMENT
GNCT OF DELHI, 'K' BLOCK, VIKAS BHAWAN, NEW DELHI - 110 002.


NOTIFICATION

In exercise of the powers conferred by sub-clause (1) of Clause 13 of the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, the Lt. Governor of the National Capital Territory of Delhi is pleased to empower for entry, search and seizure to all the Officers of Food and Supplies Department, Government of the NCT of Delhi, not below the rank of Inspector, for the purposes of the above said Order.

By Order and in the name of the Lt. Governor of the National Capital Territory of Delhi,

(S. K. MALHOTRA)
ADDITIONAL SECRETARY
FOOD & SUPPLIES: DELHI.
Copy forwarded to the following for information and necessary action:

1. Secretary to the Govt. of India, Ministry of Petroleum & Natural Gas, I. Shastri Bhawan, N. Delhi.
2. Secretary to the Govt. of India, Ministry of Home Affairs, N. Delhi.
3. Secretary to L.G./O.S.D. to C.S. /Secretary to MFS, Delhi.
4. All DC's/AC's, Food & Supplies Deptt., GNCT of Delhi, Delhi.
5. All FSO's, Food & Supplies Deptt., Delhi.
6. Co-ordination Department, Govt. of Delhi, with Hindi version for publication in Delhi Gazette Extra-ordinary, 10 copies of gazette may kindly be sent to this deptt., for official use. (2 Copies).
7. Directorate of Information and Publicity, GNCT of Delhi.
8. Secretary, Delhi Legislative Assembly, Old Sectt., Delhi.
9. Commissioner of Police, Delhi (10 copies).
10. Divisional Commissioner, Delhi.
11. Indian Oil Corporation, World Trade Centre, Babar Road, N. Delhi - 110 001.
15. State Level Coordinators, C/o, Hindustan Petroleum Corporation, Jeevan Bharati Building, 11th Floor, Tower-I, Connaught Circus, N. Delhi.

(S.K. MALHOTRA)
ADDL. SECRETARY, FOOD & SUPPLIES.